

OFFICE OF THE
DISTRICT & SESSIONS JUDGE
UNAKOTI DISTRICT, KAILASHAHAR.

Monthly statement regarding Pendency & Disposal report for the month of February, 2020.

Name of the Court	Civil		Criminal		Petty Case		Total	
	Pending	Disposal	Pending	Disposal	Pending	Disposal	Pending	Disposal
District & sessions Judge Unakoti District, kailashahar.	147	8	81	5	0	0	228	13
Addl. District & sessions Judge kailashahar, Unakoti District.	19	2	73	11	0	0	92	13
Civil Judge (Sr. division) & Asstt. Sessions Judge, Kailashahar, Unakoti District.	69	19	1	1	0	0	70	20
Chief Judicial Magistrate-Cum- Civil Judge(Sr. Division), Unakoti District, Kailashahar.	68	0	255	144	521	31	844	175
Civil Judge (Sr. Division) Cum- Judicial Magistrate 1st Class, Kailashahar, Unakoti Judicial District.	112	6	209	36	242	35	563	77
Judicial Magistrate 1st Class- Cum- Civil Judge (Sr. Division), Kailashahar, Unakoti Judicial District. (Court No.1)	47	1	137	11	45	18	229	30
Judicial Magistrate 2nd Class- Cum-Civil Judge (jr. Division), Kailashahar, Unakoti District. (Court No.2)	20	3	88	84	95	147	203	234

No. 1792

Dated, Kailashahar
The 7th March, 2020

Forwarded to: the System Officer of District & Sessions Judge's Court, Unakoti District, Kailashahar for
Necessary compliance.

20/03/2020
I/C District & Sessions Judge
Unakoti District, Kailashahar.